

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**OANo.269 of 2025**

**IN THE MATTER OF:**

Association of fly ash products Manufacturers (AFAPM)

.....Applicant

Vs

Ministry of Environment, Forest & Climate change & others

...Respondents

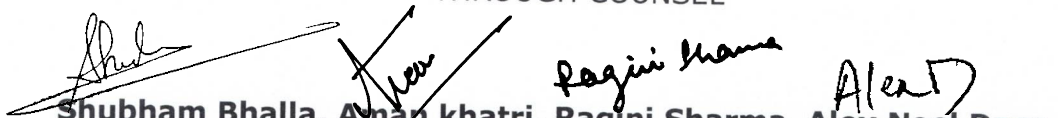
**NDOH: 21.04.2026**

<b>S. No.</b>	<b>Particulars</b>	<b>Page No.</b>
<b>1.</b>	Reply by the way of an affidavit on behalf of Respondent No.25	1-5
<b>2.</b>	ANNEXURER-1 (colly). True copies of communications dated 24.12.2025 & 10.02.2026 10.03.2026	6-10
<b>3.</b>	ANNEXURER-2. A True Copy of Municipal Corporation communication dated 08.04.2026.	11-25
<b>4.</b>	ANNEXURER-3. A True Copy of Engineering department communication dated 10.04.2026.	26-34

Place: New Delhi

Date:

THROUGH COUNSEL

  
**Shubham Bhalla, Aman khatri, Ragini Sharma, Alex Noel Dass,  
Kamal Joshi, Neha Verma**

Advocates for Respondent no.25 Office: E-57, Basement, GK - 2, New Delhi-110048. Mb.No.9654427273; Email: [shubhambhalla@hotmail.com](mailto:shubhambhalla@hotmail.com)

OFFICE OF EXECUTIVE ENGINEER, SOLID WASTE MANAGEMENT DIVISION,  
MUNICIPAL CORPORATION

(New Deluxe Building, Sector-17, UT Chandigarh) Email: mcc.swm2020@gmail.com



From

The Executive Engineer,  
Solid Waste Management Division  
MC Chandigarh.

To

M/s Ujjwala Seva Sanshan  
Rampur, Tengraha,  
Gonda, Uttar Pradesh

Memo No 1069

Dated 11-7-25

**Subject:** Purchase of Cement for running of casting unit (Manual & Automatic) at C&D waste processing plant, Industrial Area, Phase-1, Chandigarh (Ch. To: Revenue Head SWM: Minor works).**Ref:** GeM Contract No. GEMC-511687794855481 generated on dt:09.07.2025

As a result to your bid on Gem Portal (Bid Number GEM/2024/11/5767280) and as per approval accorded by the Worthy Commissioner, Municipal Corporation, Chandigarh vide order dated 08.05.2025 conveyed by Chief Engineer, MC Chandigarh vide No. P-441086 dt:09.05.2025 received from Overall Incharge SWM MC Chandigarh vide No. P-441086 dt: 13.05.2025 for the work cited as subject amounting to Rs. 11,12,500/- (Rs. Eleven Lakh Twelve thousand Five Hundred only) is hereby allotted to your firm at the rates mentioned below and as per all the terms & conditions of the GeM Portal within a time limit of 30 days

Sr. No.	Description of items	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
1	Procurement of Portland Pozzolana cement using fly ash	2500	Bags	445.00	1112500.00
				Total (Rs.)	11,12,500.00

You are requested to deposit the 5% performance guarantee physically amounting to Rs. 55,625/- within 15 days from the issue of award of Contract on GeM. In case your agency fails to furnish the prescribed performance guarantee within prescribed period, the penalty may be charged as per terms and conditions of GeM. The performance guarantee should be valid for 04 Months.

You are requested to contact the Concerned SDE immediately and take the work in hand as per the instruction of the Engineer in charge and as per approved terms & conditions and complete the supply within stipulated time period.

DA/-

Executive Engineer  
SWM Division  
MC, Chandigarh

Enclst No

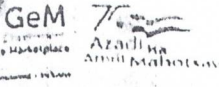
Dated:

Copy of above is forwarded to the following for kind information &amp; necessary action:

1. The Overall Incharge SWM MC Chandigarh
2. The Executive Engineer, Road Division No. 3, M.C, Chandigarh.
3. Accounts Branch/Drawing Branch (SWM) Division, Chandigarh.

DA/-

Executive Engineer  
SWM Division  
MC, Chandigarh.



अनुबंध

अनुबंध क्रमांक | Contract No: GEMC-511687759298716

अनुबंध तिथि | Generated Date: 09-Aug-2024

बीडी/आरए/पीपी संख्या | Bid/RFP/BP No.: GEM/2024/BI/0100000

संगठन विवरण   Organisation Details		खरीदार विवरण   Buyer Details	
प्रकार   Type	State Local Bodies	पद   Designation	Executive Engineer
विभाग   Ministry		संबंधी संख्या   Contact No	0172-5002617
विभाग   Department	Municipal Corporation, Chandigarh	ईमेल आईडी   Email ID	sew2mcc-chd@nic.in
संगठन का नाम   Organisation Name	N/A	जीएसटीआईएन   GSTIN	
कार्यालय क्षेत्र   Office Zone	Chandigarh	पता   Address	Municipal Corporation, New Deluxe Building, Sector 17 Chandigarh, CHANDIGARH, CHANDIGARH-160017, India

वित्तीय स्वीकृति विवरण   Financial Approval Detail		भुगतान प्राधिकरण विवरण   Paying Authority Details	
अनुमोदन   IFO Concurrence	No	भूमिका   Role	PAO
अनुमोदन के अधिकारी का पदनाम   Designation of Administrative Approval	CMC	भुगतान का तरीका   Payment Mode	Offline
वित्तीय अनुमोदन के अधिकारी का पदनाम   Designation of Financial Approval	CMC	पद   Designation	CAO
		ईमेल आईडी   Email ID	caomcc-chd@nic.in
		जीएसटीआईएन   GSTIN	N
		पता   Address	Municipal Corporation, New Deluxe Building, Sector 17 Chandigarh, CHANDIGARH, CHANDIGARH-160017, India

बिक्रेता विवरण   Seller Details	
बिक्रेता आईडी   GeM Seller ID	7DEC180000112260
कंपनी का नाम   Company Name	CEMENT CORPORATION OF INDIA LIMITED
संपर्क संख्या   Contact No.	09993752836
ईमेल आईडी   Email ID	rebokajncement@gmail.com
पता   Address	CORE 5, Scope Complex, 7 Lodhi Road, NEW DELHI, DELHI-110003, IN
एम्एसएमई पंजीकरण संख्या   MSME Registration number	07AAACC09490324 (RI), 18AAACC09498123 (MI), 36AAACC09498125 (MI), (SI)
जीएसटीआईएन   GSTIN	

\* जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा | GST / Tax invoice to be raised in the name of - Buyer

वितरण निर्देश | Delivery Instructions : NA

उत्पाद विवरण   Product Details						
#	आइटम विवरण   Item Description	आइटम विवरण   Ordered Quantity	इकाई   Unit	इकाई मूल्य (INR)   Unit Price (INR)	कर विभाजन (INR)   Tax Bifurcation (INR)	मूल्य (INR में सभी शुल्क और कर सहित)   Price (Inclusive of all Duties and Taxes in INR)
1	उत्पाद का नाम   Product Name : CCI Portland pozzolana cement using fly ash used HDPE/PP woven sacks conforming to IS 11652 Packing Material ब्रांड   Brand : CCI ब्रांड प्रकार   Brand Type : Registered Brand क्यातालय की स्थिति   Catalogue Status: OEM verified catalogue बिक्रेता को बेचना का स्तर   Selling As : OEM श्रेणी का नाम और चतुर्थांश   Category Name & Quadrant : Portland Pozzolana Cement using Fly Ash as per IS 1489 (Part 1) (Q2) मॉडल   Model: CCI एचएसएन कोड   HSN Code: HSN not specified by seller	7,550	bags	402	NA	3,035,100
कुल आदेश मूल्य   Total Order Value (in INR)						1,035,100

परिभेदी विवरण   Consignee Detail						
क्र.सं.   S.No	प्राप्तकर्ता   Consignee	वस्तु   Item	लॉट नंबर   Lot No.	मात्रा   Quantity	वितरण के कर विवरण   Delivery Start After	वितरण पूरा होने तक का समय   Delivery To Be Completed By
		CCI Portland pozzolana				
	पद   Designation					
	ईमेल आईडी   Email ID : sew2mcc-chd@nic.in					

Contact: 0172-3002617  
 0511N

Address: Municipal Corporation, New Deluxe Building, Sector 17  
 Chandigarh,  
 CHANDIGARH CHANDIGARH-160017 India

cement using fly ash  
 used HDPE/PP woven  
 sacks conforming to IS  
 11652 Packing Material

7.950

09-Aug-2024

09-Feb-2025

Product Specification for CCI Portland pozzolana cement using fly ash used HDPE/PP woven sacks conforming to IS 11652 Packing Material

क्र.सं.   Specification	उप-विवरण   Sub-Spec	वै.   Value
Test Report Details	Availability of Test Report from Central Govt/NABL/ILAC accredited lab to prove conformity to specification	Yes
	Test Report to be submitted to the Buyer on Demand	Yes
Certification	Specification	Conforming to IS 1489 (Part 1) latest
	Whether ISI marked? (Mandatory requirement)	Yes
	ISI Number	509145A
General Requirements	Content of fly ash in percent	15
Physical Requirements	Physical Requirements	In compliance with requirements given in IS:1489 (Part 1) (latest)
Chemical Requirements	Chemical Requirements	In compliance with requirements given in IS:1489 (Part 1) (latest)
Packaging and Marking	Packing Material	HDPE/PP woven sacks conforming to IS 11652
	Net quantity of cement per bag (in kg)	50
	Marking	as per IS 1489 (Part 1) latest

इंजीनीयरी विवरण | ePBG Detail

सलाहकार बैंक   Advisory Bank :	State Bank of India
इंजीनीयरी प्रतिशत (%)   ePBG Percentage(%) :	5.00
बीडी तैयारी करने को बीडी के शिर्षक और शर्तों के अनुसार लागू इंजीनीयरी प्रस्तुत करना होगा   The bidder shall furnish ePBG as applicable as per bid's terms and conditions	

नियम और शर्तें | Terms and Conditions

1. General Terms and Conditions-

1.1 This contract is governed by the General Terms and Conditions, conditions stipulated to this Product/Service as provided in the Marketplace.  
 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable

2. Buyer Added Bid Specific Terms and Conditions-

2.1 Generic  
**OPTION CLAUSE:** The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent of bid quantity at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

2.2 Generic  
 Actual delivery (and Installation & Commissioning (if covered in scope of supply)) is to be done at following address

Address  
 State  
 Municipal  
 Corporation  
 Sector 26 Chandigarh

2.3 Generic  
**Bidder financial standing:** The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to the effect with bid

2.4 Generic  
 Bidders are advised to check applicable GST on their own before quoting. Buyer will not take any responsibility in this regards. GST reimbursement will be as per actual or as per applicable rates (whichever is lower), subject to the maximum of quoted GST %.

2.5 Generic  
**Experience Criteria:** The bidder or its OEM (themselves or through reseller(s)) should have regularly manufactured and supplied same or similar Category Products to any Central / State Govt Organization / PSU for 3 years before the bid opening date. Copies of relevant contracts to be submitted along with bid in support of having supplied same quantity during each of the year. In case of bunch bids, the primary product having highest value should meet this criteria.

Delivery: The ordered items shall be supplied in a staggered manner. Quantity shall be supplied within 15 days of contract placement and thereafter 15 days.

2.7 General:  
Shelf Life: The Product/Spare parts to be supplied as part of the services must have minimum 3 years Shelf Life. On the date of supply, minimum 3 months shelf life should be available / balance.

2.8 Scope of Supply:  
Scope of supply (bid price to include all cost components): Only supply of Goods.

2.9 Turnover:  
Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

2.10 Inspection:  
Testing of Sample: The testing of advance sample and bulk sample during PDI will be carried at the designated AIISP labs. When testing facilities are not available, the facilities of Govt labs/NABL/Accredited labs will be utilized. The testing charges outside the designated AIISP labs to be borne by seller's.

2.11 Certificates:  
Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

2.12 Certificates:  
Material Test Certificate Should Be Sent Along with The Supply. The Material Will Be Checked by Buyer's Lab & the Results of the Lab will be the Sole Criteria for Acceptance of the Item.

2.13 Certificates:  
The bidder is required to upload, along with the bid, all relevant certificates such as BIS licence, type test certificate, approval certificates and other certificates as prescribed in the Product Specification given in the bid document.

2.14 Form of FMD and PBG:  
Successful Bidder can submit the Performance Security in the form of Payment online through RTGS / Internet banking also (besides PBG which is allowed as per Genl GTC). On-line payment shall be in Beneficiary name  
Commissioner Municipal Corporation Chandigarh  
Account No. 41189094895  
IFSC Code SBIN0000628  
Bank Name State Bank of India  
Branch address SBI Main Branch Sector 17 Chandigarh  
Successful Bidder to indicate Contract number and name of Seller entry in the transaction details field at the time of on-line transfer. Bidder has to upload scanned copy / proof of the Online Payment Transfer in place of PBG within 15 days of award of contract.

2.15 Buyer Added Bid Specific ATC:  
Buyer Added text based ATC clauses

1. Material failing to satisfy the specification shall be rejected.
2. No loading and unloading charges will be borne by the department.
3. The agency will be responsible for any pilferage/damage due to rain and other reason during the carriage of material and no claim on account of this shall be entertained.
4. The contractual agency shall provide material as approved by the Engineer in charge.
5. The contractor agency shall quote their rates included GST & all other taxes applicable as on date.

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/ transaction purpose.

*[Handwritten Signature]*  
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*[Handwritten Signature]*

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OFFICE OF EXECUTIVE ENGINEER SOLID WASTE MANAGEMENT  
DIVISION MUNICIPAL CORPORATION

(New Deluxe Building, Sector-17, UT Chandigarh) Email –  
[mcc.swm2020@gmail.com](mailto:mcc.swm2020@gmail.com)

From

The Executive Engineer  
Solid Waste Management Division  
MC Chandigarh

To

M/s Ujjwala Seva Sansthan  
Rampur, Tengraha  
Gonda, Uttar Pradesh  
Memo No. **1069**  
Dated:- **11-7-2025**

Subject: Purchase of Cement for running of casting unit (Manual & Automatic) at C&D waste processing plant, Industrial Area, Phase-1, Chandigarh (Ch, To: Revenue Head SWM: Minor works).

Ref: GeM Contract No. GFMC 511687794855481 generated on dt. 09.07.2025

As a result to your bid on Gem Portal (R/d Number GEM/2024/B/5767280) and as per approval accorded by the Worthy Commissioner, Municipal Corporation, Chandigarh vide order dated 08.05.2025 conveyed by Chief Engineer, MC Chandigarh vide No. P-441086 dt. 09.05.2025 received from Overall Incharge SWM MC Chandigarh vide No. P-441086 dt. 13.05.2025 for the work cited as subject amounting to Rs. 11,12,500/- (Rs. Eleven Lakh Twelve thousand Five Hundred only) is hereby allotted to your firm at the rates mentioned below and as per the terms & conditions of the GeM Portal within a time limit of 30 days.



GeM		Contact No. GEMC-511647759598716 Generated Date: 09-Aug-2024 Bid/RA/PBP No.: GEM/2024/B/20080				
Organisation Details Type: State Local Bodies Ministry: Department: Municipal Corporation, Chandigarh Organisation Name: N/A Office Zone: Chandigarh		Buyer Details Designation: Executive Engineer Contact No.: 0172-5002617 Email ID: xxxx GSTIN: Address: Municipal Corporation New Deluxe Building, Chandigarh CHANDIGARH, CHANDIGARH, INDIA				
Financial Approval Detail IFC Concurrence: No. Administrative Approval: CMC Designation of Financial Approval: CMC		Paying Authority Details Role PAO Payment Mode: Offline Designation: CAO Email ID: <a href="mailto:caomcc.chd@nic.in">caomcc.chd@nic.in</a> GSTIN: N Municipal Corporation, New Deluxe Building, Sector-17 Chandigarh Address: CHANDIGARH, CHANDIGARH, 160017, India				
Seller Details GeM Seller ID: Company Name:  Contact No.: Email ID: Address:  MSME Registration number: GSTIN:		7DEC180000112260 CEMENT CORPORATION OF INDIA LIMITED 09993752836 Xxxx CORE 5, Scope Complex, 7 Lodhi Road, NEW DELHI – 110003 07AAACC09490324(R), 18AAACC09498123(M), 36AAACC09498125 (M), (S)				
GST/Tax Invoice to be raised in the name of Buyer						
Delivery Instructions: NA						
Product Details						
	Item Description	Ordered Quantity	Unit	(INR) Unit Price (INR)	Tax Bifurcation (INR)	(Inclusive of all Duties and Taxes in INR)
1	Product Name: CCI Portland pozzolana cement using fly ash used HDPE/PP woven sacks conforming to IS 11652 Packing	7,550	Bag (s)	402	NA	3,035.100

	material Brand: CCI Brand Type: Registered Brand Catalogue Status: OEM Verified catalogue Selling as: OEM Category Name & Quodrant: Portland Pozzolana Cement using fly Ash as per xxxx Model: CC HSN Code: HSN not specified by seller					
	Total Order Value (in INR)					3,035.100
Consignee Detail						
S No	Consignee	Item	Lot No.	Qty.	Deliver y Start After	Completed By
	Designation Email ID: xxxxx  Contact: xxxx GSTIN:- Address: Municipal Corporation, New Deluxe Building, Sector-17, Chandigarh CHANDIGARH, CHANDIGARH 160017, India	CCI Portland pozzolana cement using fly ash used HDPE/PP woven sacks conforming to IS 11652 Packing material		7.55 0	09- Aug- 2024	09-Feb- 2025
Product Specification for CCI Portland pozzolana cement using fly ash used HDPE/PP woven sacks conforming to IS 11652 Packing Material						
Specifications	Sub-Spec.				Value	
Test Report Details	xx of Test Report from Central xxxx to prove conformity in specification				Yes	
	Test Report to be submitted to the Buyer on Demand				Yes	
	Specification				Confirming to IS 1489 (Part 1)	
xx	xxxx				Yes	

	Xx number	5091498
xxxx	Content of fly ash in percent	
Physical Requirements	Physical Requirements	In Compliance with requirements given in IS:1489 (Part 1) (latest)
xx Requirements	Chemical Requirements	In compliance with requirements given in IS 1489 (Part 1) (latest)
	Packing Material	HDPE/PP woven sacks conforming to IS 11652
	Net quantity of cement per bag (in kg)	50
	Marking	as per IS 1489 (latest)
ePBG Detail		
Advisory Bank:		State Bank of India
EPBG Percentage:		5.00
The bidder shall furnish ePBG as applicable as per bid's terms and conditions		
Terms and Conditions		
<p>1. General Terms &amp; Conditions:</p> <p>1.1 This contract is governed by the <u>General Terms and Conditions</u>, conditions stipulated to this Product/Service as provided in the Market place.</p> <p>1.2. The Contract between the Seller and the Buyer, is for the supply of the Goods and/or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods/Services specific Terms and Conditions (STC) and/or BID/Reverse Auction Additional Terms and conditions (ATC) as applicable.</p>		
<p>2. Buyer Added Bid Specific Terms and Conditions:-</p> <p>2.1 Generic</p> <p>xx CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent of bid quantity at the time of placement of contract. The purchase also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.</p> <p>2.2 xxxx</p> <p>Actual delivery (and installation &amp; commissioning (if covered in scope of supply) is to be done at following address</p> <p>xxxx</p>		

Store  
Municipal  
Corporation  
Sector xx Chandigarh

### 2.3 Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with xx.

### 2.4 Generic

Bidders are advised to check applicable GST on their own before quoting Buyer will not take any responsibility in this regards. GST reimbursement will be as per actuals as per applicable rates xx is lower), subject to the maximum of quoted GST%.

### 2.5 Generic

Experience Criteria: The Bidder or OEM (themselves or through xxxx should have regularly manufactured and supplied same or similar Category Products to any Central/State Govt. Organization/PSU for 3 years Before the bid opening date Copies of relevant contracts to be solemnized along with bid in support of having supplied some quantity during each of the year. In case of xx bids, the primary product having highest value should meet this attention.

xxxx Delivery. The ordered items shall be supplied in a staggered manner.

xxxx

of contract placement and thereafter  
Quantity per Month)

### 2.7 Generic

Shell Life: The Product/Spare parts to be supplied as part of the services most have minimum

Usable shell xx should be available/balance.

### 2.8 Scope of Supply

Scope of supply (Bid price to include all cost components): Only supply of Goods

### 2.9 Turnover

Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31<sup>st</sup> March of the previous financial year should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods of a certificate from the Chartered Accountant/Cost Accountant indicating the turnover details for the relevant period shall be uploaded xx the bid. In case the date of constitution/incorporation of the bidder is less than year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into

account for the criteria.

#### 2.10 Inspection

Testing of Sample: The testing of advance sample and bulk sample during POI will be carried all the designated AIISP labs. When testing facilities are not available, the facilities of Govt. labs/NABL/Accredited Labs will be utilized. The testing charges outside the designated AIISP labs to be borne by seller's.

#### 2.11 Certificates:

Bidder's offer is liable to be rejected if they don't upload any of the certificates/documents sought in the Bid document, ATC and Corrigendum if any.

#### 2.12. Certificates:

Material Test Certificate should be sent along with the supply. The material will be checked by Buyer's Lab & the Results of the Lab will be the Sole Criteria for Acceptance of the Item.

#### 2.13. Certificates

The bidder is required to upload, along with the bid, all relevant certificates such as BIS License, type test certificates and other certificate as prescribed in the Product Specification given in the bid document.

#### 2.14. Forms of EMD and PBG:

Successful Bidder can submit the Performance Security in the form of Payment online through RTGS/internet banking also (besides PBG which is allowed as per xx GTC). On xx payment shall be in Beneficiary name.

Commissioner Municipal Corporation Chandigarh

Account No.

41189094895

ISFC Code

SBIN0000628

Bank Name

State Bank of India

Branch Address

SBI Main Branch Sector 17 Chandigarh

Successful Bidder to indicate Contract number and name of Seller entry in the transaction details field at the time of on-june transfer. Bidder has to upload scanned copy/proof of the Online Payment Transfer in place of PBG within 15 days of award of contract.

#### 2.15. Buyer Added Bid Specific ATC:

Buyer Added xxx based ATC clauses:


1. Material failing to satisfy the specification shall be rejected.
2. No loading and unloading charges will be borne by the department.
3. The agency will be responsible for any pilferage/damage due to rain and other reason during the carriage of material and no claim on account

of this shall be entertained.

4. The contractual agency shall provide material as approved by the Engineer in charge.

5. The contractor agency shall quote these rates included GST & all other taxes applicable as on date.

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/transaction purposes.

A handwritten signature in blue ink, appearing to be 'Shub', is written over a horizontal line.

**//TRUE TYPED COPY//**

From

The Superintending Engineer,  
Construction Circle-II,  
U.T., Chandigarh.

To

The Conservator of Forest,  
2<sup>nd</sup> Floor, Parayavaran Bhawan,  
Sector 19, Chandigarh.

Memo No. 2719870  
Dated: 10.04.2026

**Subject: Enforcement of fly ash utilization provisions in building construction in UT, Chandigarh-reg.**

Kindly refer to the D.O.No.382 dated 10.03.2026 regarding enforcement of fly ash utilization provisions in building construction in UT Chandigarh.

In this regard, it is to inform you that the Engineering Department has already enforced order of the Hon'ble National Green Tribunal Principal Bench, New Delhi mentioned in the above refer DO letter and accordingly the use of fly ash has already been incorporated in the various construction projects as described below:

1. Use of PPC Cement instead of OPC cement: In PCC cement, pozzolanic material like fly ash, silica fume etc. is used as major component (15-35%).
2. Use of AAC Block instead of traditional cement mortar block/bricks: The main component in AAC Block is fly ash (59%).
3. Use of Fly Ash bricks instead of traditional clay brick: Almost 60% fly ash is used in the manufacturing of fly ash bricks.

The Detailed Notice Inviting Tender (DNIT) for construction of Govt. School at Dhanas Complex and construction of proposed Police Station in IT Park in which AAC Blocks has been taken as major construction item at Serial No.27 (for Govt. School at Dhanas Complex) and at Serial No.22 and 23 (for Police Station IT Park) is enclosed herewith for ready reference.


It is further submitted that use of all the above mentioned three items i.e. PPC Cement, AAC Block and Fly Ash bricks is regularly checked at site by the concerned Engineer-in-Charge and hence it can be concluded that the fly ash is used almost in all constructions carried out by the Engineering Department, Chandigarh Administration.

This is for your kind information and necessary action please.

Da/ As above

Endst. No.

A copy of the above is forwarded to the Chief Engineer, U.T., Chandigarh for information please.

  
Superintending Engineer,  
Construction Circle-II,  
U.T. Chandigarh. *M*

Dated:

DA/-

Endst. No.

A copy of the above is forwarded to P.A. to the Chief Conservator of Forest for the kind information of the Chief Conservator of Forest, Chandigarh Administration please.

*-sd-*  
Superintending Engineer,  
Construction Circle-II,  
U.T. Chandigarh.

Dated:

DA/-

Endst. No.

A copy of the above is forwarded to the Research Officer, B&R Research Laboratory, Chandigarh for information.

*-sd-*  
Superintending Engineer,  
Construction Circle-II,  
U.T. Chandigarh.

Dated:

DA/-

*-sd-*  
Superintending Engineer,  
Construction Circle-II,  
U.T. Chandigarh.

Validate	Print	Help	Percentage BoQ
Tender Inviting Authority: Executive Engineer, Capital Project Division No. 6, U.T. Chandigarh.			
Name of Work:	DETAILED NOTICE INVITING TENDERS FOR THE CONSTRUCTION OF PROPOSED POLICE STATION IN I.T. PARK, U.T. CHANDIGARH.		
Contract No: EECP6/2025			
		DNIT Amount	8,68,83,750.56 ✓
		Time Limit	18 months ✓
		Excess Percentage %	:
		Less Percentage %	:

## PRICE SCHEDULE

(This BOQ must not be modified/replaced by the bidder and the same should be uploaded after filling the relevant columns, else the bidder is liable to be rejected for this tender. Bidders are allowed to enter the Bidder Name and Values only.)

Sl. No.	DSR Ref	Item Description	Quantity	Units	Estimated Rate	Estimated Rates in words	TOTAL AMOUNT
1	1.1	Carriage of Material By Mechanical Transport including loading, unloading and stacking					
	1.1.2	Earth lead of 5 Km	4348.07 ✓	cum ✓	317.86 ✓	Three Hundred & Seventeen and Paise Eighty Six Only	1382077.53 ✓
2	2.26	Extra for every additional lift of 1.5 m or part thereof in excavation / banking excavated or stacked materials.				Zero Only	
	2.26.1	All kinds of soil				INR Zero Only	
		a) Depth exceeding 1.5 m but not exceeding 3 m	2001.82 ✓	cum ✓	123.38 ✓	INR One Hundred & Twenty Three and Paise Thirty Eight Only	246984.55 ✓
		b) Depth exceeding 3 m but not exceeding 4.5 m	800.01 ✓	cum ✓	246.75 ✓	INR Two Hundred & Forty Six and Paise Seventy Five Only	197402.47 ✓

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"Typed copy at page no. 30-31"

Tender Inviting Authority: Executive Engineer, Capital Project Division No. 6, Chandigarh.							
Name of Work: NOTICE INVITING TENDER FOR THE CONSTRUCTION OF GOVT. SCHOOL AT DHANAS COMPLEX, U.T. CHANDIGARH							
			Excess	(+)	%		
			Less	(-)	%		
			Amount			₹ 15,77,15,592	
			Time limit			02 Years	
S. No.	D.S.R Ref. No.	Description	Quantity	Unit	Rate	Amount	Amount in rate
1	2.0 2.6.1	Earth work in excavation by mechanical means (Hydraulic excavator)/ manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead upto 50 m and for all lift, as directed by Engineer-in charge. All kinds of soil:-	1847.27	Cum	172.71	319042.00	One Hundred Seventy Two Rupees and Seventy One Paise
2	2.25	Filling available excavated earth (excluding rock) in trenches, plinth, sides of foundations etc. in layers not exceeding 20 cm in depth, consolidating each deposited layer by ramming and watering, lead up to 50 m and for all lift.	803.26	Cum	190.71	153189.71	One Hundred Ninety Rupees and Seventy One Paise
3	2.27	Supplying and filling in plinth with sand under floors, including watering, ramming, consolidating and dressing complete.	486.81	Cum	2066.41	1005943.05	Two Thousand Sixty Six Rupees and Forty One Paise
4	4.1 4.1.5	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level :- 1:3:6 (1 Cement : 3 coarse sand (zone-III) derived from natural sources : 6 graded stone aggregate 20 mm nominal size derived from natural sources)	24.80	Cum	7097.74	176023.95	Seven Thousand Ninety Seven Rupees and Seventy Four Paise
5	4.1 4.1.8	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level :- 1:4:8 (1 Cement : 4 coarse sand (zone-III) derived from natural sources : 8 graded stone aggregate 40 mm nominal size derived from natural sources)	307.73	Cum	6628.08	2039659.06	Six Thousand Six Hundred Twenty Eight Rupees and Eight Paise
6	4.1 4.1.10	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level :- 1:5:10 (1 cement : 5 coarse sand (zone-III) derived from natural sources : 10 graded stone aggregate 40 mm nominal size derived from natural sources)	417.38	Cum	6342.6	2647274.39	Six Thousand Three Hundred Forty Two Rupees and Sixty Paise
7	5.1 5.1.2	Providing and laying in position specified grade of reinforced cement concrete, excluding the cost of centering, shuttering, finishing and reinforcement - All work up to plinth level :- 1:1.5:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size derived from natural sources)	181.36	Cum	8801.51	1596241.85	Eight Thousand Eight Hundred One Rupees and Fifty One Paise
8	5.3	Reinforced cement concrete work in beams, suspended floors, roofs having slope up to 15° landings, balconies, shelves, chajjas, lintels, bands, plain window sills, staircases and spiral stair cases above plinth level up to floor five level, excluding the cost of centering, shuttering, finishing and reinforcement with 1:1.5:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size derived from natural sources)	52.26	Cum	11194.85	585042.86	Eleven Thousand One Hundred Ninety Four Rupees and Eighty Five Paise

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## "Type copy of page no. 29"

Tender in Authority: Executive Engineer, Capital Project Division No. 6, Chandigarh							
Name of Work:		NOTICE INVITING TENDER FOR THE CONSTRUCTION OF GOVT. SCHOOL AT DHANAS COMPLEX, U.T CHANDIGARH					
			Excess	(+)	%		
			Less	(-)	%		
			Amount			Rs. 15,77,15,592	
			Time Limit			02 Years	
S. No.	O.S.R Ref. No.	Description	Quantity	Unit	Rate	Amount	Amount in rate
1	2.6 2.6.1	Earth Work in excavation by mechanical means (Hydraulic excavator)/ manual means over areas (exceeding 30 cm in depth, 1.5 m in 50m and for all lift, as directed by Engineer-in charge. All Kinds	1847.27	Cum	172.71	319042.00	One hundred Seventy Two Rupee and Seventy One Paisa
2	2.25	Filling available excavated earth (excluding rock) in trenches, plinth, sides of foundations etc. in layers not exceeding 20cm in depth, consolidating each deposited layer by ramming and watering lead up to 50m and for all lift.	8.3.36	Cum	190.71	153189.71	One Hundred Ninety Rupees and Seventy One Paisa
3	2.27	Supplying and filing in plinth with sand under floors, including watering, ramming, consolidating and dressing complete.	456.81	Cum	2066.41	1005943.05	Two Thousand sixty Six Rupees and Forty One.
4	4.1 4.1.5	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering. All work up to plinth level:- 1:3:6 (1 Cement: 3 coarse sand (zone III) derived from natural sources: 6 graded stone aggregate 20 mm nominal size derived from natural sources)	24.80	Cum	7097.74	176023.95	Seven Thousand Ninety Seven Rupees and Seventy Four Paisa
5	4.1	Providing and laying in position cement concrete of	307.73	Cum	6628.08	2039659.06	Six thousand

	4.1.8	specified grade excluding the cost of centering and shuttering – All work up to plinth level:- 1:4:8 (1 Cement: 4 coarse sand (zone-III) derived from natural sources: 8 graded stone aggregate 40 mm nominal the derived from natural sources)					six hundred twenty eight rupees and eight Paise
6	4.1 4.1.10	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering – All work up to plinth level:- 1:5:10 (1 cement: 5 coarse sand (zone-III) derived from natural sources: 10 graded stone aggregate 40 mm, nominal size derived: from natural sources.	417.38	Cum	6342.6	2647274.39	Six thousand three hundred forty two rupees and sixty paise
7	5.1 5.1.2	Providing and laying in position specified grade of reinforces cement concrete, excluding the cost of centering, shuttering, finishing and reinforcement – All work upto plinth level:- 1:1.5:3 (1 cement: 1.5 coarse sand (zone-III) derived from natural sources: 3 graded stone aggregate 20 mm nominal size derived from natural sources.	181.36	Cum	3801.51	1396241.85	Eight thousand eight hundred one rupees and fifty one paise
8	5.3	Reinforced cement, concrete work in beams, suspended floors, roofs having slope up to 15' landings, balconies, shelves, chajjas, lintels, bands, plain window xx, staircases and spiral stair cases above plinth level up to floor five level, excluding the cost of centering, shuttering, finishing and reinforcement with 1:1.:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size derived from natural sources)	52.26	Cum	11194.85	585042.86	Eleven thousand one hundred ninety four rupees and eighty five Paise

21	5.33 5.33.2.1	DESIGN MIX CONCRETE:- Providing and laying in position ready mixed or site batched design mix cement concrete for reinforced cement concrete work; using coarse aggregate and fine aggregate derived from natural sources, Portland Pozzolana / Ordinary Portland /Portland Slag cement, admixtures in recommended proportions as per IS: 9103 to accelerate / retard setting of concrete, to improve durability and workability without impairing strength; including pumping of concrete to site of laying, curing, carriage for all leads; but excluding the cost of centering, shuttering, finishing and reinforcement as per direction of the engineer-in-charge; for the following grades of concrete :-All works above plinth level upto floor V level:- Concrete of M 25 grade with minimum cement content of 330 kg /cum	1778.78	Cum	9594.17	17065917.71	Nine Thousand Five Hundred Ninety Four Rupees and Seventeen Paisa
22	5.35	Add for using extra cement in the items of design mix over and above the specified cement content therein.	870.56	Quintal	713.70	621318.67	Seven Hundred Thirteen Rupees and Seventy Paisa
23	6.1 6.1.2	Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in foundation and plinth in:- Cement mortar 1:6 (1 cement : 6 coarse sand)	6.72	Cum	6939.68	46634.65	Six Thousand Nine Hundred Thirty Nine Rupees and Sixty Eight Paisa
24	6.13 6.13.2	Half brick masonry with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in superstructure above plinth level up to floor V level:- Cement mortar 1:4 (1 cement : 4 coarse sand)	602.58	Sqm.	1093.46	658897.13	One Thousand Ninety Three Rupees and Fort Six Paisa
25	6.15	Extra for providing and placing in position 2 Nos. 6mm dia. M.S. bars at every third course of half brick masonry.	602.58	Sqm.	101.97	61445.08	One Hundred One Rupees and Ninety Seven Paisa
26	6.23	Honey-comb brick work 10 / 11.4 cm thick with common burnt clay bricks of class designation 7.5 in super structure above plinth level upto floor V level with cement mortar 1:4 (1 cement : 4 coarse sand)	68.70	Sqm.	692.29	47560.32	Six Hundred Ninety Two Rupees and Twenty Nine Paisa
27	6.47	Providing and laying Autoclaved Aerated concrete(AAC) blocks masonry with 150 mm to 300 mm thick with Grade-1 AAC blocks of density 551 to 650 kg/cum conforming to IS:2185 (Part 3) in super structure above plinth level up to floor V level with RCC band at sill level and lintel level with approved block laying polymer modified adhesive mortar all complete as per direction of Engineer-in-Charge. (The payment of RCC band and reinforcement shall be made for separately)	512.87	Cum	8108.64	4158678.2	Eight Thousand One Hundred Eight Rupees and Sixty Four Paisa
28	8.7 8.2.2.1	Providing and fixing 18 mm thick gang saw cut, mirror polished, premoulded and prepolished, machine cut for kitchen platforms, vanity counters, window sills, facias and similar locations of required size, approved shade, colour and texture laid over 20 mm thick base cement mortar 1:4 (1 cement : 4 coarse sand), joints treated with white cement, mixed with matching pigment, epoxy touch ups, including rubbing, curing, moulding and polishing to edges to give high gloss finish etc. complete at all levels. Area of slab upto 0.50 sqm.	6.36	Sqm.	5267.34	33500.28	Five Thousand Two Hundred Sixty Seven Rupees and Thirty Four Paisa
29	8.2 8.2.2.2	Providing and fixing 18 mm thick gang saw cut, mirror polished, premoulded and prepolished, machine cut for kitchen platforms, vanity counters, window sills, facias and similar locations of required size, approved shade, colour and texture laid over 20 mm thick base cement mortar 1:4 (1 cement : 4 coarse sand), joints treated with white cement, mixed with matching pigment, epoxy touch ups, including rubbing, curing, moulding and polishing to edges to give high gloss finish etc. complete at all levels. Area of slab over 0.50 sqm.	40.56	Sqm.	4997.62	202703.47	Four Thousand Nine Hundred Ninety Seven Rupees and Sixty Two Paisa

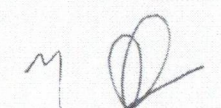
  
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Sl. No.	DSR Ref	Item Description	Quantity	Units	Estimated Rate	Estimated Rates in words	TOTAL AMOUNT
17	5.35 ✓	Add for using extra cement in the items of design mix over and above the specified cement content therein.	697.36	qtl	713.70	Seven Hundred & Thirteen and Paise Seventy Only	497705.83
18	6.1 ✓	Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in foundation and plinth in:					
	6.1.2 ✓	Cement mortar 1:6 (1 cement : 6 coarse sand)	50.65	cum	6,939.68	Six Thousand Nine Hundred & Thirty Nine and Paise Sixty Eight Only	351494.79
19	6.4	Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in superstructure above plinth level up to floor V level in all shapes and sizes in :					
	6.4.2	Cement mortar 1:6 (1 cement : 6 coarse sand)	3.14	cum	8,860.09	Eight Thousand Eight Hundred & Sixty and Paise Nine Only	27820.68
20	6.6 ✓	Extra for forming cavity 5 cm to 11.5 cm wide in cavity walls with necessary weep and vent holes including use of cores and cost of providing and fixing bitumastic coated M .S. ties 300 mm long of 25x3 mm section at not less than 3 ties per sqm as per approved design	907.16	sqm	227.88	Two Hundred & Twenty Seven and Paise Eighty Eight Only	206723.62
21	6.29	Brick work with common burnt clay machine moulded F.P.S. (non modular) bricks of class designation 12.5 in exposed brick work including making horizontal and vertical grooves 10 mm wide 12 mm deep complete in cement mortar 1 :6 (1 cement : 6 coarse sand).					
	6.29.2 ✓	Above plinth level upto floor V level	205.77	cum	9,225.69	Nine Thousand Two Hundred & Twenty Five and Paise Sixty Nine Only	1898370.23
22	6.38 ✓	Providing and laying Autoclaved Aerated concrete(AAC) blocks masonry 100 mm/ 125 mm thick with Grade-1 AAC blocks of density 551 to 650 kg/cum conforming to IS:2185 (Part 3) in super structure above plinth level up to floor V level in cement mortar 1 :4 (1 cement: 4 coarse sand ). The rate includes providing and placing in position 2 Nos 6 mm dia M.S. bars at every third course of masonry work.	121.75	cum	9,920.17	Nine Thousand Nine Hundred & Twenty and Paise Seventeen Only	1207780.70


  
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Sl. No.	DSR Ref	Item Description	Quantity	Units	Estimated Rate	Estimated Rates in words	TOTAL AMOUNT
23	6.47	Providing and laying Autoclaved Aerated concrete(AAC) blocks masonry with 150 mm to 300 mm thick with Grade-1 AAC blocks of density 551 to 650 kg/cum conforming to IS:2185 (Part 3) in super structure above plinth level up to floor V level with RCC band at sill level and lintel level with approved block laying polymer modified adhesive mortar all complete as per direction of Engineer-in-Charge. (The payment of RCC band and reinforcement shall be made for seperately).	203.08	cum	8,108.64	Eight Thousand One Hundred & Eight and Paise Sixty Four Only	1646702.61
24	8.2	Providing and fixing 18 mm thick gang saw cut, mirror polished, premoulded and prepolished, machine cut for kitchen platforms, vanity counters, window sills, facias and similar locations of required size, approved shade, colour and texture laid over 20 mm thick base cement mortar 1:4 (1 cement : 4 coarse sand), joints treated with white cement, mixed with matching pigment, epoxy touch ups, including rubbing, curing, moulding and polishing to edges to give high gloss finish etc. complete at all levels.					
	8.2.2.2	Granitestoneslabofcolourblack,Cherry/Rubyred					
	8.2.2.2	Area of slab over 0.50 sqm	110.06	sqm	4,997.62	Four Thousand Nine Hundred & Ninety Seven and Paise Sixty Two Only	550038.06
25	8.5	Extra for providing opening of required size & shape for wash basin/ kitchen sink in kitchen platform, vanity counter and similar location in marble/ Granite/ stone work, including necessary holes for pillar taps etc. Including moulding, rubbing and polishing of cut edges etc. complete.	20.00	each	952.28	Nine Hundred & Fifty Two and Paise Twenty Eight Only	19045.60
26	9.7.8	Fly proof stainless steel grade 304 wire gauge with 0.5 mm dia wire and 1.4 mm wide aperture with matching wood beading	8.06	sqm	1,751.84	One Thousand Seven Hundred & Fifty One and Paise Eighty Four Only	14119.83
27	9.21	Providing and fixing ISI marked flush door shutters conforming to IS : 2202 (Part I) non-decorative type, core of block board construction with frame of 1st class hard wood and well matched commercial 3 ply veneering with vertical grains or cross bands and face veneers on both faces of shutters					

  
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